

**POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF
BAJAJ HINDUSTHAN SUGAR AND INDUSTRIES LIMITED
(FORMERLY THE PRATAPPUR SUGAR & INDUSTRIES LIMITED)**

Registered Office: Bajaj Bhawan, 2nd Floor, Jamnalal Bajaj Marg, 226, Nariman Point, Mumbai 400 021

The details subsequent to the completion of the Offer made vide Public Announcement dated December 20, 2007 ("Public Announcement") under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (the "Regulations") by Bajaj Hindusthan Limited ("Acquirer") to acquire upto 2,36,00,000 fully paid up Equity Shares of face value of Re. 1/- each, representing 20% of post preferential voting capital at a price of Rs. 52.89 per fully paid up Equity Share, payable in cash.

1. Name of the Target Company : Bajaj Hindusthan Sugar and Industries Limited
(Formerly- The Pratappur Sugar & Industries Limited)
2. Name of the Acquirer including PACs : Bajaj Hindusthan Limited
3. Name of the Manager to the Offer : Anand Rathi Financial Services Limited
(Formerly-Anand Rathi Securities Limited)
4. Name of the Registrar to the Offer : Intime Spectrum Registry Limited
5. Offer Details :
 - a) Date of Opening of the Offer : March 7, 2008
 - b) Date of Closing of the Offer : March 26, 2008
6. Details of the acquisition :

S.No	Item	Proposed in the Offer Document		Actuals	
1.	Offer Price	Rs. 52.89		Rs. 52.89	
2.	Shareholding of Acquirer (No. & %) before the Public Announcement	3,05,30,270 & 50.05% of Pre-preferential equity capital		3,05,30,270 & 50.05% of Pre-preferential equity capital	
3.	Shares acquired by Preferential Allotment (No. & %)	5,70,00,000 & 48.31% of Post Preferential equity capital		5,70,00,000 & 48.31% of Post Preferential equity capital	
4.	Shares acquired in the Open Offer (No. & %)	2,36,00,000 & 20% of Post Preferential equity capital		32,10,454 & 2.72 % of Post Preferential equity capital	
5.	Size of the Open Offer (No. of Shares multiplied by Offer Price per Share)	Rs. 1,24,82,04,000		Rs. 16,98,00,912.06	
6.	Shares acquired after PA but before 7 working days prior to the closure date, if any. (No. & %)				
	6.1 Price of the Shares acquired	Rs. 50/-		Rs. 50/-	
	6.2 No. of Shares acquired	5,70,00,000		5,70,00,000	
	6.3 % of Shares acquired	48.31 %		48.31 %	
7.	Post Offer Shareholding of Acquirer (No. & %) (2+3+4)	11,11,30,270 & 94.18% of Post Preferential equity capital		9,07,40,724 & 76.90 % of Post Preferential equity capital	
8.	Pre-Offer & Post-Offer Shareholding of Public (No. & %)	Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
		3,04,69,730 & 49.95% of Pre-Preferential equity capital & 25.82% of Post Preferential equity capital	68,69,730 & 5.82% of Post Preferential equity capital	3,04,69,730 & 49.95% of Pre-Preferential equity capital & 25.82% of Post Preferential equity capital	2,72,59,276 & 23.10 % of Post Preferential equity capital

7. Status of the Escrow Account, whether released or not : Released
8. Payment of interest, if any, to the shareholders along with the details thereof : NIL
9. Status of Investor Complaints : None

This Post Offer Public Announcement would also be available on SEBI's website www.sebi.gov.in

The Acquirer accept full responsibility, jointly and severally for the information contained in this Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI(SAST) Regulations, 1997.



ISSUED By (Manager to the Offer)

Anand Rathi Financial Services Limited

(Formerly known as Anand Rathi Securities Limited)

11th Floor, Times Tower, Kamala City, Senapati Bapat Marg,
Lower Parel, Mumbai 400013.

Tel: +91 22 4047 7000 **Fax:** +91 22 4047 7070 **Email:** bhsil@rathi.com

Contact Person: Mr. Venkata Raveendra R/Mr. Jitendra Verma

On behalf of Bajaj Hindusthan Limited, Bajaj Bhawan, 2nd Floor, Jamnalal Bajaj Marg, 226,
Nariman Point, Mumbai 400 021

Place : Mumbai

Date : April 11, 2008